41

Payment of DA. to the Central Government employees

*255. SHRI BIR BHADRA PRATAP SINGH:

SHRI BHAGATRAM MAN-HAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that wholesale price index for all commodities rose to yet another peak during the week ending 30th June, 1989;
- (b) if so, what are the details in this regard;
- (c) whether it is also a fact that consegrent upon the increase in the wholesale price index, another instalment of Dearness Allowance to the Central Government employees has become due with effect from the 1st July, 1989; and
- (d) if so, by when Government propose to announce the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPEIDITURE IN THE MINISTRY OF FINANCE (SHRT B.K. GADHVI): (a) and (to) The Whole-sale Price Index (W.P.I.) is; compiled on a weekly basis with reference to week end-

ing Saturday. For the week endkig Saturday the 1st July, 1989, the W.P.I, stood at 162.1 at the base 1981-82=100. At this level, it has recorded an increase of 0.3 per cent over the week, 1.1 per cent in the month of June, 1989 and 3,3 per cent during the current financial

to Questions

(c) and (d) Dearness Allowance to Central Government employees is not based on the Wholesale Price Index. As per the revised dearness allowance formula based on the recommendations of the Foutrh Pay Commission, compensation for price rise has to be paid to Central Government employees twice a year on the basis of percentage increase in whole numbers in the twelve monthly average of the AJ1 India Consumer Price Index Numbers for Industrial Workers (General) (Base 1960=100) for the period ending June and December each year over the index average of 608, with effect from 1st July and 1st January respectively with the salary for September and March respectively. The Consumer Price Index Number for the period ending June, 1989 is not yet available.

Pakistan pfen to create chaos in Jammu & Kashmir

" *256. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA:

I Will the Minister of HOME AFFAIRS be pleased; to state;

- (a) whether Government propose to seal the JcUrimu and Kashmir border with Pakistan after the latest discovery of Zia Plan to create chaos in the sensitive bor der State; and
 - (b) 'if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) Certain measures have been taken to ensure enhanced vigilance to check illegal border crossings and infiltration in the context of increase in the subversive activities of anti-national secessionist elements in Jammu and Kashmir. It is not in public interest to discolse details.